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Title : Need to enquire into the misuse of funds in irrigation projects in Andhra Pradesh.

SHRI KINJARAPU YERRANNAIDU (SRIKAKULAM): Mr. Speaker, Sir, the Government of Andhra Pradesh is involved in a large-scale corruption in the tendering process of irrigation projects in Andhra Pradesh. What has happened in Andhra Pradesh Legislative Assembly is nothing but murder of democracy...*(Interruptions)* Within 24 hours, they have increased the estimates by nearly Rs. 400 crore for Annapalli Irrigation Project under the Accelerated Irrigation Benefit Programme....*(Interruptions)*

The Government of India is financing the State of Andhra Pradesh, and the Government of Andhra Pradesh is also taking money through externally aided projects...*(Interruptions)*

MR. SPEAKER: It is an Assembly matter; you cannot raise it here.

*(Interruptions)*

SHRI KINJARAPU YERRANNAIDU: Such a large-scale corruption has never happened in India. They are swindling the money...*(Interruptions)* We demand a CBI inquiry...*(Interruptions)*

MR. SPEAKER: Mr. Yerrannaaidu, I cannot allow an Assembly matter to be raised here. Your notice is on the irrigation projects.

...*(Interruptions)*

MR. SPEAKER: The House stands adjourned to meet again at 1245 hours.

**12.33 hrs.**

*The Lok Sabha then adjourned till forty-five minutes past Twelve of the Clock.*

**12.46 hrs.**

*The Lok Sabha re-assembled at forty-six minutes past Twelve of the Clock.*

*(Mr. Speaker in the Chair )*

MR. SPEAKER: We shall start discussion on the General Budget at 2.00 o'clock. All Leaders have kindly agreed to it. It is a very important discussion. Therefore, let us start it at 2.00 o'clock.

SHRI GURUDAS DASGUPTA (PANSKURA): What about the Report of Banerjee Commission?...*(Interruptions)*

MR. SPEAKER: You have to wait for my decision.

...*(Interruptions)*

MR. SPEAKER: I request you to please take your seats. Let me conduct the proceedings of the House.

...*(Interruptions)*

श्री गुरुदास दासगुप्ता (पानसपुरा) : श्री अध्यक्ष, बनेर्जी आयोग की रिपोर्ट के बारे में क्या कहेंगे? ...*(Interruptions)*

इसके अलावा और-किसी (अन्य-किसी)

MAJ. GEN. (RETD.) B. C. KHANDURI (GARHWAL): Sir, what about Matters under Rule 377? Will they be laid on the Table of the House or they will be taken up later on?

MR. SPEAKER: Matters under Rule 377 will be laid on the Table of the House.

Shri Braja Kishore Tripathy – Not present.